

**TABLE 20.5 : DETAILS OF REVENUE RECEIPTS : 1994-95**

(Rs. lakh)

Items	Andhra Pradesh	Arunachal Pradesh	Assam	Bihar	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir
1	2	3	4	5	6	7	8	9	10
<b>TOTAL REVENUES (I+II)</b>	<b>878,638</b>	<b>60,546</b>	<b>296,141</b>	<b>679,784</b>	<b>53,356</b>	<b>780,639</b>	<b>588,241</b>	<b>130,636</b>	<b>302,687</b>
<b>I. TAX REVENUES (A+B)</b>	<b>611,078</b>	<b>13,745</b>	<b>145,272</b>	<b>462,406</b>	<b>31,290</b>	<b>572,149</b>	<b>220,500</b>	<b>66,828</b>	<b>81,271</b>
<b>A. State's own Tax Revenue (1 to 3)</b>	<b>422,743</b>	<b>560</b>	<b>63,221</b>	<b>183,599</b>	<b>22,600</b>	<b>474,286</b>	<b>188,786</b>	<b>29,945</b>	<b>24,369</b>
<b>1. Taxes on Income (i-ii)</b>	<b>4,132</b>	<b>-</b>	<b>6,240</b>	<b>1</b>	<b>-</b>	<b>4,424</b>	<b>-</b>	<b>-</b>	<b>-</b>
(i) Agricultural Income Tax	-	-	3,868	-	-	-	-	-	-
(ii) Taxes on Professions, Trades, Callings and Employment	4,132	-	2,372	1	-	4,424	-	-	-
<b>2. Taxes on Property and Capital transactions (i to iii)</b>	<b>38,565</b>	<b>63</b>	<b>6,741</b>	<b>29,006</b>	<b>1,602</b>	<b>33,199</b>	<b>16,515</b>	<b>1,315</b>	<b>605</b>
(i) Land Revenue	6,025	56	4,896	2,581	290	6,075	134	115	21
(ii) Stamps and Registration fees	31,360	7	1,845	26,425	1,312	27,068	16,381	1,200	539
(iii) Urban Immovable Property Tax	1,180	-	-	-	-	56	-	-	45
<b>3. Taxes on commodities and services (i to vii)</b>	<b>380,046</b>	<b>497</b>	<b>50,240</b>	<b>154,592</b>	<b>20,998</b>	<b>436,663</b>	<b>172,271</b>	<b>28,630</b>	<b>23,764</b>
(i) Sales Tax (a to f)	282,724	49	40,790	112,196	15,923	318,599	89,008	10,718	9,145
a) State Sales Tax	234,454	-	31,715	86,584	14,368	200,237	59,270	8,300	9,145
b) Central Sales Tax	48,267	-	9,075	25,612	1,495	51,645	29,738	1,456	-
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	-	51,094	-	962	-
d) Surcharge on Sales Tax	-	-	-	-	-	279	-	-	-
e) Receipts of Turnover Tax	-	-	-	-	-	15,082	-	-	-
f) Other Receipts	3	49	-	-	60	262	-	-	-
(ii) State Excise	44,371	320	2,649	16,337	2,601	2,108	52,935	9,455	7,350
(iii) Taxes on Vehicles	35,521	81	3,788	17,700	1,040	20,817	4,558	1,117	793
(iv) Taxes on Goods and Passengers	12	-	1,673	1,500	325	6,540	19,480	3,977	5,770
(v) Taxes and Duties on Electricity	8,412	-	185	4,772	-	79,121	4,800	988	524
(vi) Entertainment Tax	5,392	-	1,155	1,612	85	4,100	952	49	-
(vii) Other Taxes and Duties	3,614	47	-	475	1,024	5,378	538	2,326	182
<b>B. Share in Central Taxes (1 to 4)</b>	<b>188,335</b>	<b>13,185</b>	<b>82,051</b>	<b>278,807</b>	<b>8,690</b>	<b>97,863</b>	<b>31,714</b>	<b>36,883</b>	<b>56,902</b>
1. Corporation Tax	-	-	-	-	-	-	-	-	-
2. Income Tax	70,259	625	22,521	106,297	942	38,947	10,648	5,131	5,949
3. Estate Duty	-	-	-	-	-	-	-	-	-
4. Union Excise Duties	118,076	12,560	59,530	172,510	7,748	58,916	21,066	31,752	50,953
<b>II. NON-TAX REVENUE (C+D)</b>	<b>267,560</b>	<b>46,801</b>	<b>150,869</b>	<b>217,378</b>	<b>22,066</b>	<b>208,490</b>	<b>367,741</b>	<b>63,808</b>	<b>221,416</b>
<b>C. State's own Non-Tax Revenue (1 to 6)</b>	<b>153,031</b>	<b>8,054</b>	<b>32,650</b>	<b>97,482</b>	<b>14,962</b>	<b>148,811</b>	<b>347,341</b>	<b>13,274</b>	<b>15,577</b>
<b>1. Interest Receipts</b>	<b>76,843</b>	<b>324</b>	<b>215</b>	<b>2,893</b>	<b>247</b>	<b>82,169</b>	<b>47,609</b>	<b>923</b>	<b>9,579</b>
<b>2. Dividends and Profits</b>	<b>395</b>	<b>2</b>	<b>5</b>	<b>31</b>	<b>47</b>	<b>1,408</b>	<b>702</b>	<b>37</b>	<b>100</b>
<b>3. General Services</b>	<b>7,399</b>	<b>2,096</b>	<b>1,902</b>	<b>3,489</b>	<b>426</b>	<b>7,547</b>	<b>259,904</b>	<b>1,174</b>	<b>817</b>
of which: State lotteries	-	-	366	-	191	-	256,265	244	-
<b>4. Social Services (i to viii)</b>	<b>6,374</b>	<b>140</b>	<b>611</b>	<b>3,408</b>	<b>1,372</b>	<b>6,210</b>	<b>4,137</b>	<b>947</b>	<b>278</b>
(i) Education, Sports, Art and Culture	2,271	102	122	527	44	1,538	1,236	266	22
(ii) Medical, Public Health and Family Welfare	1,473	6	278	1,257	157	2,774	900	220	146
(iii) Housing	116	7	70	110	16	311	95	54	36
(iv) Urban Development	213	-	2	23	-	189	495	1	-
(v) Labour and Employment	1,548	-	113	273	24	433	117	18	4
(vi) Social Security and Welfare	82	12	6	937	4	210	176	56	3
(vii) Water Supply and Sanitation	-	-	-	-	-	-	-	-	-
(viii) Others	671	13	20	281	1,127	755	1,118	332	67
<b>5. Fiscal Services</b>	<b>-</b>	<b>-</b>	<b>1</b>	<b>-</b>	<b>-</b>	<b>13</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>6. Economic Services (i to xvii)</b>	<b>62,020</b>	<b>5,492</b>	<b>29,916</b>	<b>87,661</b>	<b>12,870</b>	<b>51,464</b>	<b>34,989</b>	<b>10,193</b>	<b>4,803</b>
(i) Crop Husbandry	275	91	89	295	80	406	272	181	67
(ii) Animal Husbandry	185	127	21	84	32	151	265	92	177
(iii) Fisheries	149	6	98	415	24	198	58	63	12
(iv) Forestry and Wildlife	10,286	3,489	1,702	7,700	139	1,675	1,336	4,711	3,653
(v) Plantations	-	-	1	22	-	-	-	-	-
(vi) Co-operation	2,610	-	10	768	17	724	226	915	2
(vii) Other Agricultural Programmes	4	8	39	55	6	10	291	1	2
(viii) Major and Medium Irrigation projects	10,380	-	17	1,700	85	4,259	1,919	-	41
(ix) Minor Irrigations	814	45	21	331	20	345	6	11	12
(x) Power	2,089	1,004	-	-	10,938	8	-	501	549
(xi) Petroleum	-	-	25,756	-	-	1	-	-	-
(xii) Village and Small Industries	493	140	118	28	11	51	928	343	52
(xiii) Industries@	28,699	103	676	74,667	917	41,139	2,357	2,828	26
(xiv) Ports and Light Houses	628	-	-	-	120	-	-	-	-
(xv) Road Transport	-	394	-	-	-	8	27,197	6	-
(xvi) Tourism	2	14	18	3	35	-	7	17	7
(xvii) Others*	5,406	71	1,350	1,593	446	2,489	127	524	203
<b>D. Grants from the Centre (1 to 5)</b>	<b>114,529</b>	<b>38,747</b>	<b>118,219</b>	<b>119,896</b>	<b>7,104</b>	<b>59,679</b>	<b>20,400</b>	<b>50,534</b>	<b>205,839</b>
<b>1. State Plan Schemes</b>	<b>41,044</b>	<b>27,909</b>	<b>73,685</b>	<b>36,589</b>	<b>1,681</b>	<b>23,859</b>	<b>7,395</b>	<b>30,764</b>	<b>70,432</b>
of which: Advance release of Plan Assistance for Natural Calamities	-	-	-	-	-	6,375	-	-	-
<b>2. Central Plan Schemes</b>	<b>11,249</b>	<b>-</b>	<b>5,369</b>	<b>245</b>	<b>899</b>	<b>-</b>	<b>-</b>	<b>1,441</b>	<b>13,733</b>
<b>3. Centrally Sponsored Schemes</b>	<b>43,174</b>	<b>3,183</b>	<b>27,982</b>	<b>41,613</b>	<b>963</b>	<b>33,089</b>	<b>11,712</b>	<b>7,154</b>	<b>837</b>
<b>4. NEC/ Special Plan Scheme</b>	<b>-</b>	<b>1,110</b>	<b>1,076</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>87,570</b>
<b>5. Non-Plan Grants (a to c)</b>	<b>19,062</b>	<b>6,545</b>	<b>10,107</b>	<b>41,449</b>	<b>3,561</b>	<b>2,731</b>	<b>1,293</b>	<b>11,175</b>	<b>33,267</b>
a) Statutory Grants	15,599	6,345	7,791	39,978	3,387	857	495	9,720	30,606
b) Grants for relief on account of Natural Calamities	-	-	-	-	75	-	-	1,012	-
c) Others	3,463	200	2,316	1,471	99	1,874	798	443	2,661

See 'Notes on Tables'.



